RAJYA SABHA

Monday the 5th August, 1985 14 Srayana. 1907 (Saka)

The House met at eleven of the clock, Mr Chairman in the Chair.

MEMBER SWORN

Ð Shri V. Narayanaswamy (Pondicherry)

OBITUARY REFERENCE

MR. CHAIRMAN: I refer with profound sorrow to the passing away Shri Banarsi Das, a former Member of this House from Uttar Pradesh.

Shii Banaisi Das was born in July, 1912, at Utraoli village in District Bulandshahr of Uttar Pradesh. Shri Banarasi Das had his education at Bulandshahr. He gave up his studies and plund into the freedom movement at the ang age of 16 years and suffered imonment several times for his active ticipation in the Non-co-operation Moment and the struggle for Swarai. Shri anarsi Das, a well-known political figare in his home State, was first elected to the Uttar Pradesh Legislative Assembly in 1946 and was its Member till 1967 He served as Parliamentary Secretary from 1952 to 1957 and as a Minister in the State Cabinet from 1962 to 1967. He was elected to the Rajya Sabha in April, 1972, and in 1977, he acted as the Protem Chairman of this House. He resigned his seat in the Rajya Sabha in June, 1977 on his election to the Uttar Pradesh Legislative Assembly where he later on became its Speaker. In 1979, Shri Banarasi Das became the Chief Minister of that State. He was also a Member of the Lok Sabha during 1983-84.

A dedicated social worker. Shri Banarsi Das worked for the spread of education, particularly women's education and established a number of schools. He fought against social disparities and worked for the uplift of the backward classes. 775 RS-1.

With his quiet manners, dignified haviour and persuasive skill, he made an enduring impression on all those who came into contact with him. In his death the country has suffered a grievous loss.

We deeply mourn the passing away of Shri Banarsi Das.

I request Members to rise in their places and observe a minute's silence as a mark of respect to the memory of the departed.

[Honourable Members then stood in sil-'ence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

MR. CHAIRMAN: We shall row take up Questions. Question No. 181. Mr. Bhuvnesh Chaturvedi,

ORAL ANSWERS TO QUESTIONS

Vacancies in the High Courts and the Supreme Court of India

*181. SHRI BHUVNESH CHATURVEDI:†

SHRI N. E. BALARAM:

Will the Minister of LAW AND JUS-TICE be pleased to state:

- number of judges appointed (a) the during the current year up-to-date in various High Courts in the country; and
- (b) the number of vacancies in the various High Courts and also in the Supreme Court and the dates since when each vacancy has been there?

THE MINISTER OF LAW AND JUS-TICE (SHRI ASOKE KUMAR SEN): (a) During the current year up to 31-7-1985, fresh appointments of 16 permanent

[†]The question was actually asked on the floor of the House by Shri Bhuvnesh Chaturvedi.